

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/13335/2026 ARBP/15/2026	ODYSSEY ADVANCED TELEMATICS SYSTEMS,BHUBANESWAR VS M/S. TECHNO GLOBAL SERVICES PVT. LTD.	KAMAL BEHARI PANDA,(SR.ADV.) VS	// (//
2	D-ARBP/7774/2026 ARBP/16/2026	IIFL FINANCE LTD. VS NARGIS BANO	DEVI PRASAD TRIPATHY VS	// (//
3	D-BLAPL/9050/2026 BLAPL/2984/2026	SUNIL SABAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TUMUDIBANDHA /44 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000088/2025
4	D-BLAPL/9052/2026 BLAPL/2985/2026	ASHISH KUMAR DAS VS STATE OF ODISHA	AMLAN MOHANTY VS	JODA /54 /2026 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000197/2026
5	D-BLAPL/9054/2026 BLAPL/2986/2026	ARUN KUANR VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	BOLANGIR SADAR /337 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000021/2025
6	D-BLAPL/9058/2026 BLAPL/2987/2026	MITEI @ BAIDHAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /65 /2026 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOT GR/0000120/2026
7	D-BLAPL/8689/2026 BLAPL/2988/2026	JENA PINGUA VS STATE OF ODISHA	OM PRAKASH SARAN VS	GONDIA /75 /2025 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000116/2025
8	D-BLAPL/8692/2026 BLAPL/2989/2026	SOUMYARANJAN BEHERA VS STATE OF ODISHA	USHARANI PATI VS	MARKAT NAGAR /135 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000176/2025
9	D-BLAPL/8968/2026 BLAPL/2990/2026	MANOJ TANDI VS STATE OF ODISHA	SK JABINA ZAHID VS	TITILAGARH /25 /2026 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000035/2026
10	D-BLAPL/9103/2026 BLAPL/2991/2026	PURNIMA PAN @ KUMBHAR VS STATE OF ODISHA	IPSWETA SAMANTA VS	BIRMITRAPUR /88 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000157/2025
11	D-BLAPL/9116/2026 BLAPL/2992/2026	GANESH RENGALI @ GANESH RENGAL VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /529 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000204/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/9068/2026 BLAPL/2993/2026	SUMAN MALIK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /154 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000436/2026
13	D-BLAPL/9118/2026 BLAPL/2994/2026	GEDA @ TRILOCHAN BEHERA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	MARKAT NAGAR /47 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000182/2026
14	D-BLAPL/9221/2026 BLAPL/2995/2026	SURYAKANTA SAHOO VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	PURI TOWN /668 /2025 S.D.J.M.,PURI(Puri) GR/0001560/2025
15	D-BLAPL/9123/2026 BLAPL/2996/2026	SANTOSH NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	PURUNAKOTE /32 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000013/2026
16	D-BLAPL/9125/2026 BLAPL/2997/2026	JYOTI RANJAN SAHOO VS STATE OF ODISHA	DHANANJAYA NAYAK VS	INDUSTRIAL ESTATE PS /74 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000054/2026
17	D-BLAPL/9126/2026 BLAPL/2998/2026	SOMANATH BEHERA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	KHANDAGIRI P.S. /552 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001382/2025
18	D-BLAPL/9070/2026 BLAPL/2999/2026	SANJUKTA MAHAKUL VS STATE OF ODISHA	PREETAM MISHRA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000011/2026
19	D-BLAPL/9134/2026 BLAPL/3000/2026	BARUN KUMAR SEPTI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /101 /2026 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000118/2026
20	D-BLAPL/9072/2026 BLAPL/3001/2026	AKHILA KUMAR TAHAL VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /161 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000461/2026
21	D-BLAPL/9119/2026 BLAPL/3002/2026	MILAN RANA VS STATE OF ODISHA	AMIT KUMAR SAA VS	BOLANGIR TOWN /341 /2023 2ND A.D.J., BALANGIR(Balangir) SC/0000092/2023
22	D-BLAPL/9129/2026 BLAPL/3003/2026	M. RAIDU VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	SALIPUR /585 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000572/2025
23	D-BLAPL/9075/2026	PAPU @ KRUSHNA CHANDRA BEHERA	JYOTIRMAYA SAHOO	BALUGAON P.S. /65 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/3004/2026	VS STATE OF ODISHA	VS	CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000120/2026
24	D-BLAPL/9137/2026 BLAPL/3005/2026	GITANJALI KAHALI @ DALI VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	SAHID NAGAR P.S. /49 /2026 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000122/2026
25	D-BLAPL/9151/2026 BLAPL/3006/2026	TRILOCHAN SAHOO VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	INDUSTRIAL ESTATE PS /74 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000054/2026
26	D-BLAPL/9155/2026 BLAPL/3007/2026	MAHENDRA BARIHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /215 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000027/2025
27	D-BLAPL/9078/2026 BLAPL/3008/2026	BIPLAB MANDAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /101 /2026 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000118/2026
28	D-BLAPL/9156/2026 BLAPL/3009/2026	MAHESH KADAMBALA VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	AMBADOLA /256 /2025 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU CT/0000004/2026
29	D-BLAPL/9164/2026 BLAPL/3010/2026	SAURAV SINGH VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /213 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000006/2026
30	D-BLAPL/9165/2026 BLAPL/3011/2026	AMAR DEHURY VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /213 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000006/2026
31	D-BLAPL/9079/2026 BLAPL/3012/2026	HARIHAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /1 /2023 J.M.F.C,AUL(Kendrapara) GR/0000001/2023
32	D-BLAPL/9172/2026 BLAPL/3013/2026	AMI @ ADITYA KUMAR SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /213 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000006/2026
33	D-BLAPL/9217/2026 BLAPL/3014/2026	BIBHISEN KIRSANI @ BIBHISEN KRISANI VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /221 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000106/2025
34	D-BLAPL/9220/2026 BLAPL/3015/2026	SUNIL MADRI VS	MANGU NANDY VS	MALKANGIRI /112 /2026 S.D.J.M.,MALKANGIRI(Malkangiri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/9099/2026 BLAPL/3016/2026	STATE OF ODISHA MAJESH ADHIKARI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	GR/0000136/2026 //0 SPECIAL JUDGE ASKA(Ganjam)
36	D-CMP/11904/2026 CMP/555/2026	M/S. ARCHITECTS COMBINE, BHUBANESWAR VS EO, PARADEEP MUNICIPALITY, PARADEEP	SUDHANSU SEKHAR JENA VS	2(A)CC/0000025/2025 // CIVIL JUDGE (SD),KENDRAPARA(Kendrapara)
37	D-CMP/12923/2026 CMP/556/2026	M/S. U.B.V. INFRASTRUCTURE LTD., CHHATISHGARH VS M/S. SEPCO-III ELECTRIC POWER CONSTRUCTION CORPORATION, CHINA	SOURAV SUMAN BHUYAN VS	// SR CIVIL JUDGE (COMMERCIAL COURT),KENDRAPARA(Kendrapara)
38	D-CMP/13091/2026 CMP/557/2026	ASHOK KUMAR KHUNTIA VS BARSHA BAISALI	AMIT PRASAD BOSE VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR
39	D-CMP/11817/2026 CMP/558/2026	SAKTI PRABHA MISHRA VS PRASANTA KUMAR MISHRA	SIDHARTH SANKAR MOHAPATRA VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri)
40	D-CMP/11285/2026 CMP/559/2026	ARATA MALLIK VS SARAT MALLIK	PABITRA MOHAN BEHERA VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara)
41	D-CMP/13121/2026 CMP/560/2026	RATAN AGARWAL VS SASMITA SAHOO	SOURAV SUMAN BHUYAN VS	CS/0000136/2020 // CIVIL JUDGE (JD),1ST COURT,CUTTACK
42	D-CMP/13136/2026 CMP/561/2026	KARTIK CHANDRA SAHOO VS GOURANGA CHANDRA SAHOO	ARUN KUMAR BEHERA VS	CS/0006617/2014 // NYAYADHIKARI,GRAMA NYAYALAYA,KENDRAPARA
43	D-CMP/13137/2026 CMP/562/2026	AKSHAYA DAS VS LAXMIPRIYA DAS	BIBHUTI BHUSAN MISHRA(2) VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha)
44	D-CONTC/10577/2026 CONTC/1839/2026	ABHIMANYU SAHU VS ARVIND AGRAWAL, I.A.S	ADV. VS	// () //
45	D-CONTC/10591/2026 CONTC/1840/2026	MANAGOBINDA BARIK VS SIDDHARTH DAS, IAS	ADV. VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-CONTC/10628/2026 CONTC/1841/2026	CHINMAYEE BISWAL VS DR. SUDHANSU SARANGI,IPS, COMMANDANT GENERAL HOME GUARD ODISHA	ADV VS	// 0 //
47	D-CONTC/10901/2026 CONTC/1842/2026	SRIMANTA MAHAPATRA VS ARAVIND AGRAWAL, I.A.S	ADV. VS	// 0 //
48	D-CONTC/10961/2026 CONTC/1843/2026	NIRMALA BEHERA VS DR.N.THIRUMALA NAIK,IAS	ADV. VS	// 0 //
49	D-CONTC/12816/2026 CONTC/1844/2026	SUBHASHREE BEHERA VS USHA PADHEE, IAS	SONALI PRUSTY VS	// 0 //
50	D-CONTC/11476/2026 CONTC/1845/2026	PRAVAKAR SAHOO VS ARAVIND AGARWAL,IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	BALARAM BEHERA VS	// 0 //
51	D-CONTC/11478/2026 CONTC/1846/2026	SIBA PRASAD BISWAL VS ARAVIND AGARWAL,IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	BALARAM BEHERA VS	// 0 //
52	D-CONTC/13172/2026 CONTC/1847/2026	SHAKUNTALA JENA VS NIRMAL KUMAR SAMAL, CHIEF MANAGER, PUNJAB AND SIND BANK, BHUBANESWAR	SUDHANSU SEKHAR JENA VS	// 0 //
53	D-CONTC/10519/2026 CONTC/1848/2026	SURESH CHANDRA BEHERA VS ARAVIND AGRAWAL,COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
54	D-CONTC/13551/2026 CONTC/1849/2026	MANAGING COMMITTEE OF JAYANTI PATNAIK GIRLS HIGH SCHOOL, NAYAGARH KUNAL KUMAR SWAIN VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S	VS	// 0 //
55	D-CONTC/10766/2026 CONTC/1850/2026	AKSHAYA KUMAR MAHAPATRA VS GIRISH, S N,IAS, COMMISSIONER CUM SECRETARY PANCHYATIRAJ DEPTT.,KHORDHA	ADV VS	// 0 //
56	D-CONTC/11078/2026 CONTC/1851/2026	MANAGING COMMITTEE OF JAYANTIDEVI BIDYAPITHA, CUTTACK VS DR.N.THIRUMALA NAIK, IAS	SWOYAM PRABHU JENA VS	// 0 //
57	D-CONTC/13076/2026	NIRMAL CHANDRA PANDA	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1852/2026	VS MANORANJAN NAYAK, CONTROLLER OF ACCOUNTS, ODISHA	VS	() //
58	D-CONTC/11470/2026 CONTC/1853/2026	DEEPAK KUMAR PARIDA VS ARAVIND AGARWAL, IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	BALARAM BEHERA VS	// ()
59	D-CONTC/11779/2026 CONTC/1854/2026	NALINI KUMAR RATH VS ARVIND AGRAWAL, I.A.S	ADV. VS	// ()
60	D-CRLA/40392/2025 CRLA/316/2026	SADASHIVA BAL @ NEULA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	NIKIRAI /232 /2024 AD-HOC A.D.J. (FTSC), KENDRAPARA(K
61	D-CRLA/7003/2026 CRLA/317/2026	RAMESH BISOI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	Spl/0000071/2024 KHATIGUDA /49 /2023 SPECIAL JUDGE(POCSO), NABARANGP
62	D-CRLA/7769/2026 CRLA/318/2026	RANJAN MRUDANGIA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	TR/0000026/2023 BERHAMPUR TOWN /211 /2022 AD-HOC A.D.J.(FTSC), BERHAMPUR(Gar
63	D-CRLA/8336/2026 CRLA/319/2026	GIRIDHARI MALLIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	Spl/0000124/2022 NIHALPRASAD /178 /2021 A.D.J., DHENKANAL(Dhenkanal)
64	D-CRLMC/8230/2026 CRLMC/1043/2026	SABITRI MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	CT/0000086/2022 MARINE CHUDAMANI /87 /2025 J.M.F.C., BASUDEVPUR(Bhadrak)
65	D-CRLMC/8253/2026 CRLMC/1044/2026	SK.FARIDUDDIN VS STATE OF ODISHA	SUKUMAR KALYAN VS	GR/0001256/2025 BALIKUDA /417 /2023 ASST SESSIONS JUDGE (WOMENS), JAC
66	D-CRLMC/8267/2026 CRLMC/1045/2026	SABITA KHUNTIA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	ICC/0000005/2024 //0 S.D.J.M., PURI(Puri)
67	D-CRLMC/9040/2026 CRLMC/1046/2026	JUBARAJ MAHALA VS STATE OF ODISHA	PUJARANI MUDULI VS	ICC/0000107/2021 //0 S.D.J.M., BHADRAK(Bhadrak)
68	D-CRLMP/8993/2026 CRLMP/415/2026	BASANTI BISWAL VS	KALI PRASAD MOHANTY VS	ICC/0000370/2019 PIPLI /131 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CRLMP/7363/2026 CRLMP/416/2026	STATE OF ODISHA MONA RANJITA BEHERA VS	RESHMA BEHERA VS	// //0 ()
70	D-CRLMP/7371/2026 CRLMP/417/2026	STATE OF ODISHA R.PANKAJ RAO @ PANKAJ RAO @ ROUT PANKAJ RAO VS	BISWORANJAN SWAIN VS	// //0 ()
71	D-CRLREV/367/2026 CRLREV/243/2026	STATE OF ODISHA DIBYARANJAN MAIKAP @ SURYAKANTA MAIKAP @ KALIA VS	ACHYUTANANDA PATTANAIAK VS	// BONTH /166 /2022 S.D.J.M.,BHADRAK(Bhadrak) GR/0002664/2022
72	D-EXP/8311/2026 EXP/39/2026	STATE OF ODISHA INFORMAT VS	RINTU NAYAK VS	// // ()
73	D-FAO/13019/2026 FAO/149/2026	STATE OF ODISHA MANAGING COMMITTEE OF GANDHIJEE HIGH SCHOOL,RANMAL,KALAHANDI VS	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000947/2017
74	D-FAO/13305/2026 FAO/150/2026	STATE OF ODISHA TAPAN KUMAR NANDA VS	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000219/2019
75	D-FAO/13321/2026 FAO/151/2026	STATE OF ODISHA MANAGING COMMITTEE OF PANCHYAT HIGH SCHOOL, PUBAGADA VS	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000197/2018
76	D-FAO/13103/2026 FAO/152/2026	STATE OF ODISHA CHANDIPUR U.P SCHOOL,JAJPUR VS	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000758/2013
77	D-FAO/13018/2026 FAO/153/2026	STATE OF ODISHA RAMA BEWA VS	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000052/2019
78	D-FAO/13020/2026 FAO/154/2026	UNION OF INDIA THE MANAGER LEGAL, M/S. TATA AIG GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS	ADANESWARHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000252/2022
79	D-FAO/13284/2026 FAO/155/2026	RINA SAMAL ANADI CHARAN SAHOO VS STATE OF ODISHA	KUMAR PRAJWAL VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001059/2016

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-FAO/201/2026 FAO/156/2026	D.M.,ORIENTAL INSURANCE CO. LTD.,BALASORE VS KOUSALYA BEWA	PRASANTA KUMAR MAHALI VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000022/2012
81	D-FAO/13348/2026 FAO/157/2026	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000695/2013
82	D-MACA/12653/2026 MACA/299/2026	NEW INDIA ASSURANCE CO.LTD.,SAHEED NAGAR, BHUBANESWAR VS PRASANTA KUMAR SAHOO	NAYAN BEHARI DAS VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000126/2012
83	D-MACA/12679/2026 MACA/300/2026	ABHIMANYU NAYAK@ABHIMANYU NAIK VS KINETIC INFRACON PVT. LTD.,BHUBANESWAR	KALPATARU PANIGRAHI VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000558/2019
84	D-MACA/12883/2026 MACA/301/2026	SANDHYARANI MALLICK VS MURMAYA KUMAR SWAIN	DEBASISH PATNAIK VS	// II MACT,CUTTACK(Cuttack) MIS.CASE/0000910/2004
85	D-MACA/12579/2026 MACA/302/2026	NAMITA MOHAPATRA VS SASMITA KUAMRI SAHU	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000053/2022
86	D-MACA/12585/2026 MACA/303/2026	SAMBULI SETHY VS SRIRAM SETHY	PRADEEP KUMAR MISHRA VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha Mac/0000257/2018
87	D-MACA/12590/2026 MACA/304/2026	SENIOR DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., BALASORE VS TUSHARKANTA SI	PRASANTA KUMAR MAHALI VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000082/2023
88	D-MACA/6604/2026 MACA/305/2026	D.M,L AND T GENERAL INSURANCE CO.LTD.,(NOW HDFC ERGO GENERAL INSURANCE CO.LTD.),BHUBANESWAR VS RADHA MALLIK	ADAM ALI KHAN VS	// IST MACT, PURI(Puri) Mac/0000172/2016
89	D-MACA/8751/2026 MACA/306/2026	MANAGER (LEGAL CLAIMS), M/S. LIBERTY GENERAL INSURANCE CO.LTD. VS SANTOSH NAYAK	ADAM ALI KHAN VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) Mac/0000036/2023
90	D-MACA/11258/2026 MACA/307/2026	D.M.,CHOLAMANDALAM GENERAL INSURANCE CO.LTD.,BHUBANESWAR VS CHAMPA CHALAN	G.P.DUTTA VS	// 3RD M.A.C.T., DHARAMGARH(Kalahandi Mac/0000010/2024
91	D-MACA/12843/2026	SAROJINI SATPATHY	DEBASISH PATNAIK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/308/2026	VS DINESH PANDA	VS	II MACT,CUTTACK(Cuttack) Mac/0000289/2008
92	D-MACA/9516/2026 MACA/309/2026	THE MANAGER, LEGAL (TP HUB), UNITED INDIA INSURANCE CO.LTD.,CUTTACK VS GEETIKA MISHRA	RAMESH CHANDRA SAHOO 1 VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000142/2021
93	D-MACA/13013/2026 MACA/310/2026	SACHI AMANT VS AMIYA RANJAN GARNAYAK	DEBASISH PATNAIK VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000615/2018
94	D-MATA/13178/2026 MATA/113/2026	ABINASH MEHER VS SABITA MEHER	DEBIDUTTA MOHAPATRA VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000043/2024
95	D-MSA/11578/2026 MSA/22/2026	SANJAY INFRASTRUCTURE DEVELOPMENT PVT. LTD.,BHUBANESWAR VS ODISHA REAL ESTATE APPELLATE TRIBUNAL,BHUBANESWAR	SILABHADRA SASTRY VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000087/2024
96	D-TRP(C)/12989/2026 TRP(C)/85/2026	DEBASMITA MALLICK VS SAMIR RANJAN MALLICK	ANJAN KUMAR JENA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000429/2023
97	D-TRP(C)/13035/2026 TRP(C)/86/2026	PRIYADARSHI BAHINIPATI VS DEBAJANI BAHINIPATI	SIDDHANT SARANGI VS	// JUDGE FAMILY COURT,CUTTACK(Cutta Crp/0000042/2024
98	D-WA/12058/2026 WA/506/2026	TRINATH MISHRA VS STATE OF ODISHA	PAMI RATH, (SR.ADV.) VS	// () //
99	D-WA/12367/2026 WA/507/2026	STATE OF ODISHA VS RAM PRAKASH NAIK	SATYABRATA MOHANTY,A.G.A VS	// () //
100	D-WP(C)/13049/2026 WP(C)/9731/2026	PRIYABRATA SRICHANDAN VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// () //
101	D-WP(C)/13528/2026 WP(C)/9732/2026	SUBRAT KUMAR JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
102	D-WP(C)/12893/2026 WP(C)/9733/2026	EXCELLENCE COLLEGE OF NURSING, KALAHANDI VS	GYANA RANJAN SETHI VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-WP(C)/13159/2026 WP(C)/9734/2026	STATE OF ODISHA BHAGYABAN KHAMARI VS	KSHIROD KUMAR ROUT VS	// // ()
104	D-WP(C)/10599/2026 WP(C)/9735/2026	STATE OF ORISSA BICHITRA KUMAR PARIDA VS	DURGESH NARAYAN RATH VS	// // ()
105	D-WP(C)/12927/2026 WP(C)/9736/2026	STATE OF ODISHA BAYA MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
106	D-WP(C)/12965/2026 WP(C)/9737/2026	STATE OF ODISHA SITARANI BEHERA VS	KHIROD CHANDRA MAJHI VS	// // ()
107	D-WP(C)/11393/2026 WP(C)/9738/2026	R.T.O.DHENKANAL SANJAYA SWAIN VS	AKHAND VS	// // ()
108	D-WP(C)/11931/2026 WP(C)/9739/2026	STATE OF ODISHA GOPABANDHU BEHERA VS	NIRANJAN PANDA VS	// // ()
109	D-WP(C)/10399/2026 WP(C)/9740/2026	BRAJABANDHU BEHERA SMRUTI RANJAN MOHAPATRA VS	ALOK KUMAR MOHAPATRA VS	// // ()
110	D-WP(C)/13179/2026 WP(C)/9741/2026	STATE BANK OF INDIA, MUMBAI RINA SAHU @ PRUSTY VS	SAIBRATA RATH VS	// // ()
111	D-WP(C)/13003/2026 WP(C)/9742/2026	STATE OF ODISHA DILESWAR PRADHAN VS	BISWARANJAN MAHARATHA VS	// // ()
112	D-WP(C)/13237/2026 WP(C)/9743/2026	STATE OF ODISHA ASHOK KUMAR SAHU VS	PRANAYA KISHORE HARICHANDAN VS	// // ()
113	D-WP(C)/12238/2026 WP(C)/9744/2026	THE ASSISTANT COMMISSIONER CENTRAL GST AND CENTRAL EXCISE, BERHAMPUR DIVISION, GANJAM MURALIDHAR NAYAK VS	RABI NARAYAN PANDA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/12221/2026 WP(C)/9745/2026	CHAKRADHAR SETH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
115	D-WP(C)/12159/2026 WP(C)/9746/2026	AYUSHMAN DASH VS LAXMIPRIYA DASH	ASWINI SAHOO VS	// 0 //
116	D-WP(C)/13265/2026 WP(C)/9747/2026	ARCHANA ENTERPRISERS, KORADAKANTA, BHUBANESWAR VS CHIEF MANAGER, BANK OF BARODA, SAMANTRAPUR BRANCH, BHUBANESWAR	SHRADHANJALI SAHOO VS	// 0 //
117	D-WP(C)/12426/2026 WP(C)/9748/2026	DEEPAK KUMAR MAHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
118	D-WP(C)/13011/2026 WP(C)/9749/2026	KUNILATA ROUT VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
119	D-WP(C)/12457/2026 WP(C)/9750/2026	RAMAKANTA SAHOO VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
120	D-WP(C)/12171/2026 WP(C)/9751/2026	GAJENDRA MAJHI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
121	D-WP(C)/12597/2026 WP(C)/9752/2026	MURALIDHAR NAIK @ BANJARA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
122	D-WP(C)/12172/2026 WP(C)/9753/2026	MANORANJAN SAMAL VS STATE OF ODISHA	GHANASHYAM DASH VS	// 0 //
123	D-WP(C)/12655/2026 WP(C)/9754/2026	SOMANATH PRUSTY VS ASSISTANT COMMISSIONER OF CT AND GST, CUTTACK-1	DEBRAT SETHY VS	// 0 //
124	D-WP(C)/12739/2026 WP(C)/9755/2026	PRAKASH PRADHAN VS THE COLLECTOR, CUTTACK	ABINASH ROURAY VS	// 0 //
125	D-WP(C)/12598/2026	ARUN KUMAR JENA	MANOJA KUMAR KHUNTIA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/9756/2026	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/12222/2026 WP(C)/9757/2026	SUNIL KUMAR MEHER VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
127	D-WP(C)/12600/2026 WP(C)/9758/2026	SHYAMSUNDAR PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
128	D-WP(C)/12860/2026 WP(C)/9759/2026	M/S ATLAS PVC PIPES LTD, CUTTACK VS BANK OF BARODA, GUJARAT	PRATIK DASH VS	// 0 //
129	D-WP(C)/12889/2026 WP(C)/9760/2026	SHREE SCHOOL OF NURSING, BALANGIR VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
130	D-WP(C)/11216/2026 WP(C)/9761/2026	JYOTIPRAKASH NAIK VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
131	D-WP(C)/11224/2026 WP(C)/9762/2026	DEEPTIMAYEE SOY VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
132	D-WP(C)/12833/2026 WP(C)/9763/2026	BIJITA MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
133	D-WP(C)/11562/2026 WP(C)/9764/2026	HADIBANDHU BEHERA VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
134	D-WP(C)/12245/2026 WP(C)/9765/2026	META SABAR VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
135	D-WP(C)/12834/2026 WP(C)/9766/2026	DR. BISWAJIT MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
136	D-WP(C)/11654/2026 WP(C)/9767/2026	DASARATHI MAJHI VS	PRAFULLA CHANDRA ACHARYA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/12031/2026 WP(C)/9768/2026	STATE OF ORISSA TRILOCHAN PATRA VS	MANOJA KUMAR KHUNTIA VS	// // 0
138	D-WP(C)/12220/2026 WP(C)/9769/2026	STATE OF ODISHA RASMITA PRADHAN VS	KRISHNA CHANDRA SAHU VS	// // 0
139	D-WP(C)/12419/2026 WP(C)/9770/2026	STATE OF ODISHA SEKH SALIMUDDIN VS	PRASANNA KUMAR BEHERA VS	// // 0
140	D-WP(C)/12888/2026 WP(C)/9771/2026	REGIONAL TRANSPORT OFFICER, JAJPUR EXCELLENCE COLLEGE OF NURSING, KALAHANDI VS	GYANA RANJAN SETHI VS	// // 0
141	D-WP(C)/12201/2026 WP(C)/9772/2026	STATE OF ODISHA TAPAS KUAMR BEHERA VS	KRISHNA CHANDRA SAHU VS	// // 0
142	D-WP(C)/12249/2026 WP(C)/9773/2026	STATE OF ODISHA UCHHABA SABAR VS	DHANANJAYA MUND VS	// // 0
143	D-WP(C)/11793/2026 WP(C)/9774/2026	STATE OF ODISHA MADHUMITA PANDA VS	BIREN SANKAR TRIPATHY VS	// // 0
144	D-WP(C)/12693/2026 WP(C)/9775/2026	STATE OF ODISHA SWATI SUJAJITA BAGHAL VS	KRISHNA CHANDRA SAHU VS	// // 0
145	D-WP(C)/12434/2026 WP(C)/9776/2026	STATE OF ODISHA SASHIKANTA PANIGRAHI VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
146	D-WP(C)/12205/2026 WP(C)/9777/2026	STATE OF ODISHA SAGAR JENA VS	MD. GOLAM MADANI VS	// // 0
147	D-WP(C)/3855/2026 WP(C)/9778/2026	UNION OF INDIA RADHAKANTA MAHAPRABHU BIJE VS	MANORANJAN PADHY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/12977/2026 WP(C)/9779/2026	ADITYA NARAYAN SAHU VS ADDL. STATE TAX OFFICER, CT AND GST CIRCLE, GANJAM-I	PRANAYA KISHORE HARICHANDAN VS	// 0 //
149	D-WP(C)/12743/2026 WP(C)/9780/2026	ARUNA KUMAR PRUSTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
150	D-WP(C)/12439/2026 WP(C)/9781/2026	SIPRA ROUT VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
151	D-WP(C)/12752/2026 WP(C)/9782/2026	BISHNU CHARAN GHADAI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
152	D-WP(C)/13517/2026 WP(C)/9783/2026	NALINIKANTA MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
153	D-WP(C)/12444/2026 WP(C)/9784/2026	PRANAYA KUMAR MOHAPATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
154	D-WP(C)/12880/2026 WP(C)/9785/2026	SURENDRA NATH NAHAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
155	D-WP(C)/13176/2026 WP(C)/9786/2026	ARATI PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
156	D-WP(C)/12983/2026 WP(C)/9787/2026	MD.FATEUDDIN KHAN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
157	D-WP(C)/13518/2026 WP(C)/9788/2026	PRADEEP KUMAR AGRAWAL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
158	D-WP(C)/12940/2026 WP(C)/9789/2026	KSHETRABASI MAHANTA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
159	D-WP(C)/9200/2026	KRUSHNA CHANDRA MAJHI	ABHASH GARNAİK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/9790/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/12755/2026 WP(C)/9791/2026	TARUN KUMAR PANDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
161	D-WP(C)/10469/2026 WP(C)/9792/2026	SANTOSH KUMAR GURU VS STATE BANK OF INDIA	ALOK KUMAR MOHAPATRA VS	// 0 //
162	D-WP(C)/13282/2026 WP(C)/9793/2026	M/S FAYAJ INFRATECH PRIVATE LTD., BHUBANESWAR VS JOINT COMMISSIONER (APPEAL), CT AND GST,BHUBANESWAR	DAITARI BEHERA VS	// 0 //
163	D-WP(C)/13288/2026 WP(C)/9794/2026	BHIMASEN JENA VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, PURI CIRCLE, PURI	DAITARI BEHERA VS	// 0 //
164	D-WP(C)/13273/2026 WP(C)/9795/2026	AISHWARYA ROUSTRAY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
165	D-WP(C)/11121/2026 WP(C)/9796/2026	JAGABANDHU JENA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
166	D-WP(C)/13214/2026 WP(C)/9797/2026	BAURIBANDHU SUBUDDHI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
167	D-WP(C)/13468/2026 WP(C)/9798/2026	INDIANO SPL PRIVATE LIMITED, KOLKATA VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
168	D-WP(C)/12912/2026 WP(C)/9799/2026	BISWANATH BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
169	D-WP(C)/13586/2026 WP(C)/9800/2026	PRANATI DAS VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
170	D-WP(C)/13608/2026 WP(C)/9801/2026	P.V.NABA KIRAN VS	DILLIP KUMAR MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/12206/2026 WP(C)/9802/2026	STATE OF ODISHA PRASANNA KUMAR MISHRA VS BANK OF INDIA, MUMBAI	SRINIBASH SATAPATHY VS	// // 0 //
172	D-WP(C)/13271/2026 WP(C)/9803/2026	TAPAS KUMAR BEHERA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
173	D-WP(C)/13649/2026 WP(C)/9804/2026	BADAL BASKEY VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
174	D-WP(C)/13593/2026 WP(C)/9805/2026	JHARANA MOHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
175	D-WP(C)/13648/2026 WP(C)/9806/2026	PARTHA MAHALIK VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
176	D-WP(C)/13599/2026 WP(C)/9807/2026	RABINDRA KUMAR SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
177	D-WP(C)/13324/2026 WP(C)/9808/2026	BENUDHAR MAHAKUD VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
178	D-WP(C)/12471/2026 WP(C)/9809/2026	CRISTINA SCHOOL OF NURSING, KALAHANDI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
179	D-WP(C)/13653/2026 WP(C)/9810/2026	HAREKRUSHNA DAS VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
180	D-WP(C)/12207/2026 WP(C)/9811/2026	DILLIP SINGH ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
181	D-WP(C)/13605/2026 WP(C)/9812/2026	LAXMI NARAYAN HOTA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/12486/2026 WP(C)/9813/2026	GHANASHYAM MAHANTA VS TRANSPORT COMMISSIONER CUM CHAIRMAN, STATE TRANSPOT AUTHORITY, ODISHA, CUTTACK	GHANASHYAM NAMTOAR VS	// 0 //
183	D-WP(C)/13036/2026 WP(C)/9814/2026	DR.HARAMOHAN RATH VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
184	D-WP(C)/13326/2026 WP(C)/9815/2026	SURENDRA NATH NAHAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
185	D-WP(C)/13656/2026 WP(C)/9816/2026	ANKITA NAYAK VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
186	D-WP(C)/12217/2026 WP(C)/9817/2026	BHOJARAJ MEHER VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
187	D-WP(C)/12988/2026 WP(C)/9818/2026	RABINDRA KUMAR PANDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
188	D-WP(C)/12659/2026 WP(C)/9819/2026	BIBHU PRASAD LENKA VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
189	D-WP(C)/13613/2026 WP(C)/9820/2026	KASI PRASAD NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
190	D-WP(C)/12992/2026 WP(C)/9821/2026	LAXMIDHAR SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
191	D-WP(C)/13644/2026 WP(C)/9822/2026	SUBHANKAR SAHU VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
192	D-WP(C)/10402/2026 WP(C)/9823/2026	GHASIRAM AGRAWALLA VS STATE OF ODISHA	SIBA SANKAR SAMANTARAY VS	// 0 //
193	D-WP(C)/12253/2026	DASARATHA SABAR	DHANANJAYA MUND	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/9824/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/11729/2026 WP(C)/9825/2026	ANKIT PATEL VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
195	D-WP(C)/13647/2026 WP(C)/9826/2026	JOGESWAR GIRI VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
196	D-WP(C)/12271/2026 WP(C)/9827/2026	RAJKUMAR LAL VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA STATE ROAD TRANSPORT CORPORATION, BHUBANESWAR	KSHIROD KUMAR PAHIL VS	// 0 //
197	D-WP(C)/13097/2026 WP(C)/9828/2026	LABANYABATI SAHOO VS CHAIRMAN, PARADIP PORT AUTHORITY, JAGATSINGHPUR	BRUNDABAN ROUT VS	// 0 //
198	D-WP(C)/13112/2026 WP(C)/9829/2026	SASMITA BISWAL VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
199	D-WP(C)/12053/2026 WP(C)/9830/2026	SANJEEB KUMAR BALA VS UNION OF INDIA	ALEKHA KUMAR SAHOO VS	// 0 //
200	D-WP(C)/13117/2026 WP(C)/9831/2026	JATIN KUMAR SINGH VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
201	D-WP(C)/11730/2026 WP(C)/9832/2026	ABDUL HAMID VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
202	D-WP(C)/12120/2026 WP(C)/9833/2026	M/S SAIYONI COLLEGE OF NURSING, JAIPUR VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
203	D-WP(C)/12232/2026 WP(C)/9834/2026	LAXMIPRIYA NAYAK VS STATE OF ODISHA	SARAT CHANDRA DASH VS	// 0 //
204	D-WP(C)/12498/2026 WP(C)/9835/2026	BISWANATH INSTITUTE OF MEDICAL TECHNOLOGY, BHUBANESWAR VS	PRATIK NAYAK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/12228/2026 WP(C)/9836/2026	STATE OF ODISHA JAGABANDHU BEHERA VS	SAMIR KUMAR MISHRA VS	// // 0
206	D-WP(C)/12251/2026 WP(C)/9837/2026	STATE OF ODISHA NAROTTAM SABAR VS	DHANANJAYA MUND VS	// // 0
207	D-WP(C)/12604/2026 WP(C)/9838/2026	STATE OF ODISHA RANJIT KUMAR SAHU VS	PRANAYA KISHORE HARICHANDAN VS	// // 0
208	D-WP(C)/11822/2026 WP(C)/9839/2026	THE ASST. COMNR, CENTRAL GST AND CENTRAL EXCISE, BERHAMPUR DIVISION, GANJAM BISWAMAYA KAR VS	GYANA RANJAN MAHAPATRA VS	// // 0
209	D-WP(C)/12740/2026 WP(C)/9840/2026	UNION OF INDIA GITISHREE NAYAK VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
210	D-WP(C)/12252/2026 WP(C)/9841/2026	STATE OF ODISHA BUDHE NAIK VS	DHANANJAYA MUND VS	// // 0
211	D-WP(C)/12741/2026 WP(C)/9842/2026	STATE OF ODISHA SURATHA BEHERA VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
212	D-WP(C)/12616/2026 WP(C)/9843/2026	STATE OF ODISHA SHANTILATA THANAPATI VS	TRILOCHAN NANDA VS	// // 0
213	D-WP(C)/11976/2026 WP(C)/9844/2026	STATE OF ODISHA DAMBARUDHAR PANDA VS	SANDHYARANI PANI VS	// // 0
214	D-WP(C)/12887/2026 WP(C)/9845/2026	STATE OF ODISHA BISHMAYA SAHU VS	ADITYA SINGH MOHANTY VS	// // 0
215	D-WP(C)/9776/2026 WP(C)/9846/2026	THE CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR MANASI RATH VS	BIRAJA SANKAR MISHRA VS	// // 0
		THE CHIEF MANAGER, STATE BANK OF INDIA, PURI		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/12697/2026 WP(C)/9847/2026	INDRAMANI MOHANTY VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
217	D-WP(C)/12950/2026 WP(C)/9848/2026	UMA CHARAN PRADHAN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
218	D-WP(C)/12177/2026 WP(C)/9849/2026	SRI SRI LAXMI MAA SELF HELP GROUP, KAMARABANDHA, BHADRAK VS STATE OF ODISHA	AMIT KUMAR SAHOO VS	// 0 //
219	D-WP(C)/12926/2026 WP(C)/9850/2026	ANUD RAM PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
220	D-WP(C)/12186/2026 WP(C)/9851/2026	RASHMI RANJAN DASH VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
221	D-WP(C)/12954/2026 WP(C)/9852/2026	SANKAR MOHANKUDA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
222	D-WP(C)/12193/2026 WP(C)/9853/2026	DILA SING VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
223	D-WP(C)/12194/2026 WP(C)/9854/2026	RAJENDRA NARAYAN TRIPATHY VS STATE OF ODISHA	AMARTYA MISHRA VS	// 0 //
224	D-WP(C)/13038/2026 WP(C)/9855/2026	PRIYANKA MAHUKA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
225	D-WP(C)/13041/2026 WP(C)/9856/2026	HIMAN NAIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
226	D-WP(C)/13039/2026 WP(C)/9857/2026	ASHIS KUMAR PAIKARAY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
227	D-WP(C)/13099/2026	MITANJALI SAHOO	SUKANTA KUMAR NAYAK (2)	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/9858/2026	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/9163/2026 ABLAPL/3802/2026	SURJIT PANIGRAHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /408 /2025 () //
229	D-ABLAPL/9166/2026 ABLAPL/3803/2026	BENUDHAR MANGRAJ VS STATE OF ODISHA	SANTOSH SETHI VS	RANPUR /84 /2026 () //
230	D-ABLAPL/7998/2026 ABLAPL/3804/2026	KHANU CHARAN PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIANTA P.S. /271 /2017 () //
231	D-ABLAPL/9168/2026 ABLAPL/3805/2026	GIRIDHARI @ PREMSAI DEHURY VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /301 /2025 () //
232	D-ABLAPL/8243/2026 ABLAPL/3806/2026	MOHIA JENA @ MAHENDRA MALLIK @ MAHIA JENA VS STATE OF ODISHA	SIMSON JENA VS	BINJHARPUR /151 /1993 () //
233	D-ABLAPL/9190/2026 ABLAPL/3807/2026	BASUDEV MANIA @ BASU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /84 /2023 () //
234	D-ABLAPL/8356/2026 ABLAPL/3808/2026	AYASH KANTA SETHI VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	CRRI /58 /2022 () //
235	D-ABLAPL/9111/2026 ABLAPL/3809/2026	NANDINI BHARASAGAR VS STATE OF ODISHA	AMIT KUMAR SAA VS	AGALPUR /30 /2026 () //
236	D-ABLAPL/9206/2026 ABLAPL/3810/2026	JAKAB DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /65 /2026 () //
237	D-ABLAPL/8766/2026 ABLAPL/3811/2026	KAILASH CHANDRA DAS VS STATE OF ODISHA	SRICHARAN DAS VS	NIALI /178 /2026 () //
238	D-ABLAPL/9208/2026 ABLAPL/3812/2026	SEMA DIGAL VS	AMULYA RATNA PANDA VS	BALLIGUDA /65 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-ABLAPL/8918/2026 ABLAPL/3813/2026	STATE OF ODISHA KANHU HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	// JEYPORE SADAR /293 /2025 ()
240	D-ABLAPL/8827/2026 ABLAPL/3814/2026	STATE OF ODISHA GUNANIDHI PRADHAN @ GINI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// BALICHANDRAPUR /516 /2024 ()
241	D-ABLAPL/9147/2026 ABLAPL/3815/2026	STATE OF ODISHA SWADHIN CHOUDHURY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// MARSHAGHAI /3 /2026 ()
242	D-ABLAPL/9150/2026 ABLAPL/3816/2026	STATE OF ODISHA HARIHARA @ HARISH CHANDRA MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// NIKIRAI /450 /2025 ()
243	D-ABLAPL/9209/2026 ABLAPL/3817/2026	STATE OF ODISHA ELIYO DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALLIGUDA /65 /2026 ()
244	D-ABLAPL/9211/2026 ABLAPL/3818/2026	STATE OF ODISHA SAHIM ALLI SAHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALASORE SADAR /137 /2026 ()
245	D-ABLAPL/9170/2026 ABLAPL/3819/2026	STATE OF ODISHA S. GANDHI PATRA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// POLASARA PS /420 /2025 ()
246	D-ABLAPL/9213/2026 ABLAPL/3820/2026	STATE OF ODISHA BRAHMESWAR MALLICK @ DANDI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALLIGUDA /65 /2026 ()
247	D-ABLAPL/9179/2026 ABLAPL/3821/2026	STATE OF ODISHA DIPTI RANJAN SAHOO VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// TIRTOL /142 /2026 ()
248	D-ABLAPL/9187/2026 ABLAPL/3822/2026	STATE OF ODISHA SOUBHAGYA KUMAR GHADEI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /249 /2026 ()
249	D-ABLAPL/9218/2026 ABLAPL/3823/2026	STATE OF ODISHA SUKANTA BHOI @ TIKI BHOI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// BASELI SAHI PS /89 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-ABLAPL/9246/2026 ABLAPL/3824/2026	SANDEEP GUPTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	LAHUNIPADA /214 /2025 () //
251	D-ABLAPL/8982/2026 ABLAPL/3825/2026	RAJESH MALIK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	MARINE CHUDAMANI /29 /2026 () //
252	D-ABLAPL/9276/2026 ABLAPL/3826/2026	SUCHINTANA BASANTIA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	GOLANTHARA (BERHAMPUR) /51 /2024 () //
253	D-ABLAPL/9268/2026 ABLAPL/3827/2026	RAJA JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /588 /2022 () //
254	D-ABLAPL/9143/2026 ABLAPL/3828/2026	BISIKESAN PRADHAN VS STATE OF ODISHA	LAMBODAR PRADHAN VS	INFOVALLY UPD BHUBANESWAR /314 J.M.F.C.,JATNI(Khordha) ICC/0000070/2024
255	D-ABLAPL/9277/2026 ABLAPL/3829/2026	DEEPAK BARAD @ BARODA VS STATE OF ODISHA	BISWAJIT NAYAK VS	CHANDRASEKHARPUR /89 /2026 () //
256	D-ABLAPL/9293/2026 ABLAPL/3830/2026	NIHAR RANJAN SAMAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	NAYAGARH /53 /2026 () //
257	D-ABLAPL/9041/2026 ABLAPL/3831/2026	PRAMOD KUMAR SAHU VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	JHARBANDH /41 /2026 () //
258	D-ABLAPL/9146/2026 ABLAPL/3832/2026	ASHOK KUMAR MAHAPATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /81 /2026 () //
259	D-ABLAPL/9158/2026 ABLAPL/3833/2026	KARTIKA MALLIK VS STATE OF ODISHA	ANSHUMAN PANDA VS	DEOGAON /361 /2025 () //